

COURT NO. 35**THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login> NOTE; Adjournments and Court slips shall be mentioned only at 10:30 AM

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	TRCMP/305/2026 IA 1/2026(Stay Petition)	Gugulothu Mangamma, Vs Bhukya Ramdev,	AYYAGARI JAYASHREE		KHAMMAM
2	TRCMP/306/2026 IA 1/2026(Stay Petition)	P. Navya Vs B. Shashikanth Reddy,	K LAKSHMI MANOHAR		MEDCHAL- MALKAJGIRI
3	TRCMP/307/2026 IA 1/2026(Stay Petition)	Yarakala Sahasra Gangani Pavani Vs Yarakala Ganesh	P DEVENDER		YADADRI BHUVANAGIR I
<u>ADMISSION (EXCISE)</u>					
4	WP/28269/2026 IA 1/2026(Direction Petition)	M/s. TODDY TAPPERS CO- OPERATIVE SOCIETY Vs The State of Telangana,	S KRISHNA SHARMA	GP FOR PROHIBITION EXCISE GP FOR COOPERATION (R2)	HYDERABAD
5	WP/28281/2026 IA 1/2026(Direction Petition)	Karol Distilleries Breweries Pvt Ltd Vs State of Telangana	A TULSI RAJ GOKUL	GP FOR PROHIBITION EXCISE	HYDERABAD
<u>ADMISSION (IRRIGATION)</u>					
6	WP/28233/2026 IA 1/2026(Direction Petition)	Lingampally Chandrashekar Vs The State of Telangana	RAMAKOTAIAH KANDALA	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2)	SIDDIPET
<u>ADMISSION (PANCHAYAT RAJ)</u>					
7	WP/27930/2026 IA 1/2026(Direction Petition)	Marampelly Narayana, Vs The State of Telangana,	SATYANARAYANA PEDDAPALLY	GP FOR PANCHAYAT RAJ RURAL DEV	JAGTIAL
8	WP/27943/2026 IA 1/2026(Direction Petition)	K.Krishna Reddy, Vs The State of Telangana,	ALLAM RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R5) GP FOR EDUCATION (R6)	JOGULAMBA GADWAL
9	WP/27955/2026 IA 1/2026(Direction Petition)	Jatothu Vinoda Vs The State of Telangana	SAFDAR MIRZA	GP FOR PANCHAYAT RAJ RURAL DEV	MAHABUBAB AD
10	WP/27999/2026 IA 1/2026(Direction Petition)	A. Hariprasad Vs The State of Telangana	N SRUSHMAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	NIZAMABAD
11	WP/28010/2026 IA 1/2026(Direction Petition)	Gaje Raju, Vs The State of Telangana	MEHAR SREE YELAMARTHI	GP FOR PANCHAYAT RAJ RURAL DEV	SIDDIPET
12	WP/28084/2026 IA 1/2026(Direction Petition)	Gondyala Gopal, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3)	MAHABUBNA GAR
13	WP/28109/2026 IA 1/2026(Stay Petition)	Kolanu Laxma Reddy Vs The State of Telangana	PULIMAMIDI ROHITH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	YADADRI BHUVANAGIR I
<u>ADMISSION (Irrigation and CAD)</u>					
14	WP/28129/2026	Smt. Amarabad Manjula	Y SUDERSHAN REDDY	GP FOR IRRI AND COMM	NAGARKURN

IA 1/2026(Direction Vs
Petition) The State of Telangana

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COURT NO. 35**THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO****To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)****(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION</u>					
15	TRCMP/298/2026 IA 1/2026(Stay Petition)	Mr. Shaik Ezaz Pasha @ Ezaz Pasha Vs Mrs. SK Shakeera	KALEKAR SUNEEL KUMAR		BHADRADRI KOTHAGUDE M
<u>ADMISSION (PANCHAYAT RAJ)</u>					
16	WP/27382/2026 IA 1/2026(Direction Petition)	Orsu Swathi Vs The State of Telangana	YADISHWAR.N	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	NALGONDA
17	WP/27578/2026 IA 1/2026(Direction Petition)	Korra Jagan, Vs The State Of Telangana,	L RAM SINGH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	NALGONDA
18	WP/27653/2026 IA 1/2026(Direction Petition)	Smt. Teneti Padmasri Vs The State of Telangana	UZAIR AHMED KHAN	GP FOR PANCHAYAT RAJ RURAL DEV	WANAPARTH Y
19	WP/27664/2026 IA 1/2026(Direction Petition)	Bairi Rakesh Kumar Vs The State of Telangana	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	HANUMAKON DA

COURT NO. 35**THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO****To be heard on Tuesday the 25th day of August 2026(AFTER ADJOURNED MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR WITHDRAWAL					
20	TRCMP/203/2024 IA 1/2024(Stay Petition)	Smt. M.K. Tejaswini Vs M.K. Shravan	PALLE SRIHARINATH		KAMAREDDY SR UNSERVED (INSUFFICIENT ADDRESS) MEMO FILED VIDE USR NO.104955/26
21	WP/36602/2025 IA 1/2025(Direction Petition)	Mr. Mohammed Raheem Pasha Vs The State of Telangana	SYED KHAMRUDDIN	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4)	RANGA REDDY
FOR DISMISSAL					
22	CC/1049/2019	S. Nagender Goud and 4 others Vs Mr. Somesh Kumar, IAS and 3 others	PRABHAKAR CHIKKUDU	GP FOR PROHIBITION EXCISE	HYDERABAD RR 1, 2 & 4 NOTICE SERVED. R3 NOTICE SENT RETD.UNSERVED (NO SUCH PERSON).
23	CC/1625/2019	Smt Mallepally Sujatha Vs Smt Mallepally Vanaja and 2 others	D AMARENDER REDDY	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD)	MAHABUBNA GAR RR 2 & 3 NOTICE SERVED BY SPEED POST. R1 NOTICE SENT BY SPEED POST.
24	CC/338/2020	K.Krishna Vs Sri B.Ashok Raju	VENKATESWERLLU KESAMSETTY	R ANURAG (SC FOR TSRTC)	MAHABUBNA GAR
25	WP/26026/2018 IA 1/2018(Direction Petition)	Damodhar Reddy Vs The State of Telangana	AVINASH DESAI	GP FOR IRRI AND COMM AREA DEV G PURUSHOTHAM REDDY (R18) G PURUSHOTHAM REDDY (R17) GP FOR REVENUE (R4) GP FOR PROHIBITION EXCISE (R3) G PURUSHOTHAM REDDY (R16) G PURUSHOTHAM REDDY (R15) GP FOR HOME (R2) G PURUSHOTHAM REDDY (R19) G PURUSHOTHAM REDDY (R14)	MAHABUBNA GAR
26	WP/2737/2019 IA 1/2019(Direction Petition)	P.Ramana Babu Vs Telangana State Road Transport Corporation	G RAJESH	N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1)	NIZAMABAD
27	WP/17138/2020 IA 1/2020(Direction Petition)	Md. Yousuf Ali Vs State of Telangana and 2 Others	V RAVICHANDRAN	GP FOR REVENUE GP FOR SERVICES I (R2)	MAHABUBNA GAR

28	WP/25763/2022 IA 1/2022(Stay Petition)	Mohammad Ilyas Vs The State of Telangana and 4 others	K B RAMANNA DORA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4) N MANOHAR (R5)	MEDAK
FOR COMPLIANCE					
29	CC/1960/2025 IA 1/2026(Re-Open Petition)	Syed Taqui All Naqvi Vs Sri Sandeep Kumar Sultania I.A.S	P UGENDER REDDY		HYDERABAD
30	CC/3074/2025	Ayyagari Ramesh Vs Sri. C. Hari Kiran, IAS	G ARUN KUMAR	GP FOR PROHIBITION EXCISE	MEDAK RR 1 to 4 notice sent through DJ, Medak district by speed post and by RPAD not yet returned.
31	CC/3075/2025	Ayyagari Shadulla Vs Sri. C. Hari Kiran, IAS	G ARUN KUMAR	GP FOR PROHIBITION EXCISE	MEDAK R1 Notice sent through Chief Judge, City Civil Court Hyd by Spl.messenger land by Speed Post not yet retd RR to 4 Notice sent through Dist.Judge,Me dak dist by Speed Post and by Rpad not yet retd.
32	CC/2072/2026	V.SUBHASH REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		MEDCHAL- MALKAJGIRI
33	CC/2085/2026	K. Balveer Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NARAYANPET
34	CC/2086/2026	Meer Khursheed Ali Hashmi Vs Sri Sandeep Kumar Sultania, IAS	C RAJA SEKHAR REDDY		KUMURAM BHEEM ASIFABAD
35	CC/2089/2026	Katta Seetha Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		KHAMMAM
36	CC/2098/2026	Erra Narayana Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		NIZAMABAD

37	CC/2102/2026	K. KRISHNA MURTHY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	MEDCHAL- MALKAJGIRI R1) Notice sent through the Chief Judge, City Civil Court, Hyderabad by Spl. Messenger and by SPAD not yet returned R2) Notice sent through the District Judge, Hanumakonda District at Hanumakonda by SPAD and by SPAD not yet returned
38	CC/2105/2026	Abdul Azeez, Vs Sri Sandeep Kumar Sultania, I.A.S,	C RAJA SEKHAR REDDY	KUMURAM BHEEM ASIFABAD
39	CC/2118/2026	Mallella Raghu, Vs Sri Sandeep Kumar Sultania, I.A.S.,	G RAJESH BABU	HYDERABAD
40	CC/2137/2026	H.Anand Rao Vs Shri Sandeep Sultania, IAS,	C SAI REDDY	KAMAREDDY
41	CC/2139/2026	D.Ravi Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	RAMA RAO KILARU	RANGA REDDY
42	CC/2142/2026	Mohd. Basheeruddin Vs Sri Sandeep Kumar Sultania, I.A.S	C RAJA SEKHAR REDDY	KUMURAM BHEEM ASIFABAD
43	CC/2145/2026	M.Gopal Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MANCHERIAL
44	CC/2149/2026	M.A.Mohsin Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	RAJANNA SIRCILLA
45	CC/2150/2026	Syeda Fahemida Farooqui Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
46	CC/2163/2026	Smt.P.Narasamma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HYDERABAD
47	CC/2169/2026	B.Venkateshwar Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY	RANGA REDDY
48	CC/2186/2026	A. Balaji Vs Sri Sandeep Kumar Sultania, I.A.S	G RAJESH BABU	HYDERABAD
49	CC/2187/2026	Muvvala Bharathi Vs Sri.Sandeep Kumar Sultania, I.A.S	UMA DEVI NAMA	KHAMMAM

50	CC/2228/2026	Kotha Padmavathamma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NAGARKURNOOL
51	CC/2270/2026	V Nagaraju Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		JOGULAMBA GADWAL
52	CC/2272/2026	G. Rajini Vs Dr. Yogita Rana, I.A.S.	POODATTU AMARENDER	GP FOR SERVICES I (R3)	HYDERABAD
53	CC/2273/2026	Mohsin Fatima Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NIRMAL
54	CC/2274/2026	V.Umanandan Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		NIZAMABAD
55	CC/2281/2026	E. Venkat Ramulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNAGAR
56	CC/2282/2026	Gundam Alias Ammana Jyothi Laxmi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET
57	CC/2283/2026	S. Narayana Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNAGAR
58	CC/2284/2026	M Suneetha Varalaxmi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		JANGAON
59	CC/2285/2026	E. Narender Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NIRMAL
FOR ORDERS					
60	WP/31150/2018 IA 1/2018(Suspension Petition)	V. Rajeshwari Vs The State of Telangana	K RAM REDDY	ADDL ADVOCATE GENERAL K BALAKRISHNA (R4)	KARIMNAGAR Court Slip
ADMISSION					
61	CC/983/2026	Dr. I. Srinivasulu Vs Sri. Vineet Joshi, IAS	P V KRISHNAIAH	M/S INDUS LAW FIRM (R3)	HYDERABAD RR 1to3) Notice served
62	CC/1620/2026	B.Mallesham Vs Smt.Divya, I.A.S.	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II	NIRMAL

63	TRCMP/485/2025 IA 1/2025(Stay Petition)	Smt.Shambukari Jyothi @ Karnekota Rishika Vs Dr.Shambukari Praveen Rao	PAPAI AH PEDDAKULA	M PHANINDRA BHARGAV	HANUMAKON DA SR APP BY M PHANENDRA BHARGAV MEMO PROOF OF SERVICE FILED VIDE USR NO.6280/25 COUNTER AFFIDAVIT FILED VIDE USR - 34655/26 DTD 17/03/26
64	TRCMP/244/2026 IA 1/2026(Stay Petition)	Muthyala Jyoshna Vs Venkat Reddy	HIMANGINI SANGHI		SANGAREDD Y SR NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO.87781/202 6,ALONG WITH POSTAL RECEIPT & POSTAL TRACK.
65	TRCMP/263/2026 IA 1/2026(Stay Petition)	M.Pranithi Vs Veljala.M.Venkatnarasamma	J RAMMOHAN RAO		MAHABUBNA GAR R1 DIED PER LRS RR 2 TO 5 VIDE C.T RR 2 TO 5 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
66	TRCMP/265/2026 IA 1/2026(Stay Petition)	Kadaveru Swetha Vs Kadaveru Harish	GAJANAND CHAKRAVARTHI		RAJANNA SIRCILLA SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
67	TRCMP/266/2026 IA 1/2026(Stay Petition)	Bolla @ MeruguMounika Vs Bolla Ramakrishna	NALLA MUKUNDA REDDY		KARIMNAGAR SR NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.

68	TRCMP/267/2026 IA 1/2026(Stay Petition)	M.Rekha, Vs The Municipal Commissioner	J RAMMOHAN RAO	CHAITHANYA K (R4)	MAHABUBNA GAR RR 1 & 5 TO 7 NOTICE SENT NOT YET RETURNED. R 2 ALL CONCERNED. R3 DIED VIDE C.T. R 4 APP BY K CHAITANYA. PROOF OF SERVICE NOT FILED.
69	TRCMP/268/2026 IA 1/2026(Stay Petition)	Panthula Nainika @ Pooja Vs Panthula Gnanender	N MANOHAR	K NARENDER	RANGA REDDY R1 APP BY K NARENDER R 2 NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO. 99015/26 ALONG WITH POSTAL RECEIPTS AND POSTAL TRACKS
70	TRCMP/269/2026 IA 1/2026(Stay Petition)	Odnala aias Rapelly Rachana, Vs Odnala Naveen	JAYARAJ JOEL BABU RAIDU		JAGTIAL SR NOTICE NOT YET RETURNED PROOF OF SERVICE NOT FILED
71	TRCMP/270/2026 IA 1/2026(Stay Petition)	Chinthala Kalyani @ Komuravelli Kalyani Vs Chinthala Ramesh Chary	S SURENDER REDDY	NARESH REDDY CHINNOLLA	MANCHERIAL RR 1 & 2 APP BY NARESH REDDY CHINNOLA RR 3 TO 5 NOT NECESSARY VIDE C.T MEMO PROOF OF SERVICE FILED VIDE USR 102646/26.
72	TRCMP/288/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pagadala Durga Rao @ Durga Raj, Vs Smt. B.Sapna Reddy,	YEMMIGANUR SOMA SRINATH REDDY	V SWETHA	HYDERABAD SR APP BY V SWETHA. PROOF OF SERVICE NOT FILED
<u>ADMISSION (EXCISE)</u>					
73	WP/4639/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	Sri.Sakat Kunjilal, Vs The State of Telangana,	PRAMOD SINGH	GP FOR PROHIBITION EXCISE	HYDERABAD
74	WP/6843/2024 IA 1/2024(Suspension Petition)	Toddy Tappers Cooperative Society (TTCS) Vs The State of Telangana	N VISHAL	GP FOR PROHIBITION EXCISE GP FOR HOME (R4)	HYDERABAD

75	WP/34660/2025 IA 1/2025(Direction Petition)	Telangana Bar and Restaurants Owners Association Vs The State of Telangana	M DAMODAR REDDY	GP FOR PROHIBITION EXCISE ADDL ADVOCATE GENERAL (R4)	HYDERABAD
76	WP/35304/2025 IA 1/2025(Suspension Petition)	M/s. A.K.R. Restaurant and Bar Vs The State of Telangana	M DAMODAR REDDY	GP FOR PROHIBITION EXCISE	HYDERABAD
77	WP/8427/2026 IA 1/2026(Direction Petition)	Smt. Gurram Kailasamma, Vs The State of Telangana,	V YADU KRISHNA SAINATH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) GP FOR PROHIBITION EXCISE (R5) PRAVEEN KUMAR VEERJALA (R8)	NALGONDA

ADMISSION (IRRIGATION)

78	WP/18272/2026 IA 1/2022(Direction Petition) IA 2/2026(Stay Petition) IA 3/2026(Implead Petition)	Komatireddy Anjani Kumar Reddy Vs The State of Telangana	SRIKANTH CHINTALA	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2) ABHISHEK N (R9)	KARIMNAGAR
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ADMISSION (REVENUE)

79	WP/45010/2022 IA 1/2022(Set Aside Petition) IA 1/2023(Implead Petition) IA 2/2023(Direction Petition) IA 1/2026(L R Petition) WP/20435/2020 WP/23326/2022 WP/37001/2022	Syamala Babu rao and 4 others Vs The State of Telangana and 8 others	S. JEEVAN CHANDU	GP FOR REVENUE C H SATISH KUMAR (R9) LINGAMPELLY RAVINDER (R8)	BHADRADRI KOTHAGUDE M (HCJ NOTE)
80	WP/20435/2020 IA 1/2020(Direction Petition) IA 1/2022(Vacate Stay Petition)	SYAMALA RAMADEVI AND 2 OTHERS Vs THE STATE OF TELANGANA AND 11 OTHERS	S. JEEVAN CHANDU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) GP FOR HOME (R14) P V RAMANA (R6) P V RAMANA (R7) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3) P V RAMANA	KHAMMAM
81	WP/23326/2022 IA 1/2022(Direction Petition) IA 1/2025(Amendment Petition)	SYAMALA RAMADEVI Vs THE STATE OF TELANGANA AND 3 OTHERS	S. JEEVAN CHANDU	GP FOR HOME PENUBALLI RAMESH BABU (R10) PENUBALLI RAMESH BABU (R6) PENUBALLI RAMESH BABU (R9) PENUBALLI RAMESH BABU (R11) PENUBALLI RAMESH BABU (R5) PENUBALLI RAMESH BABU (R8) PENUBALLI RAMESH BABU (R7)	KHAMMAM
82	WP/37001/2022 IA 1/2022(Direction Petition) IA 1/2025(Amendment Petition)	SYAMALA RAMDEVI AND 2 OTHERS Vs THE STATE OF TELANGANA AND 10 OTHERS	S. JEEVAN CHANDU	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R4) G VASANTHA RAYUDU (R13) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R8)	BHADRADRI KOTHAGUDE M G. Vasantha Rayudu (359) for Proposed Respondent No. 13

ADMISSION (PANCHAYAT RAJ)

83	WP/34496/2017 IA 1/2017(WPMP 42886/2017)(Direction Petition) IA 5/2017(WVMP 247356/2017)(Vacate Stay Petition) IA 1/2021(Fix an Early Date) IA 2/2021(Additional Material Petition) IA 1/2026(Implead Petition) WP/5593/2017	Rachakonda Venkateswara Rao V ROHITH Vs The State of Telangana, Rep. by its Secretary,		GP FOR PANCHAYAT RAJ RURAL DEV K MALLIKARJUN (R7) GP FOR REVENUE (R47) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R46) K MALLIKARJUN (R6) SHYAM S AGRAWAL	ADILABAD
84	WP/5593/2017 IA 1/2017(WPMP 6816/2017)(Direction Petition) IA 1/2018(Extension Petition) IA 1/2021(Fix an Early Date) IA 2/2021(Additional Material Petition)	SRI JONNALA RAJENDER Vs THE STATE OF TELANGANA	K MALLIKARJUN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R11) GP FOR HOME (R14) V ROHITH (R9) V ROHITH (R7) V ROHITH (R8) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R13)	ADILABAD connected to WP 34496/2017
85	WP/5516/2019 IA 1/2019(Stay Petition) IA 2/2019(Vacate Stay Petition)	Bongoni Mallesham Vs The State of Telangana,	MADAS BHARATH CHANDRA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) K VENUMADHAV (R6) K VENUMADHAV	KARIMNAGAR
86	WP/28960/2019 IA 1/2019(Direction Petition) IA 1/2020(Additional Material Petition)	Talluri Babu Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	WARANGAL SRI G NARENDER REDDY STANDING COUNCEL FOR GRAM PANCHAYAT
87	WP/8944/2021 IA 1/2021(Permission Petition) IA 2/2021(Direction Petition)	Madda Vijaya Reddy Vs The State of Telangana	PRABHAKAR SRIPADA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6) PALLE NAGESWAR RAO (R7)	RANGA REDDY
88	WP/24245/2024 IA 1/2024(Suspension Petition) IA 1/2026(L R Petition)	Sri. Ramoji Bhaskar Vs The State of Telangana	KANDI RAMCHANDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4) L VENKATESHWAR RAO (R5)	RAJANNA SIRCILLA VAKALATH FILED BY M/S. L VENKATESH WAR RAO FOR PROPOSED RESPONDEN TS RR 6 AND 7 (LR PETITION)
89	WP/14831/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 1/2026(Amendment Petition)	Manda Sravanthi Vs The State of Telangana	NIMMA NARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) V YADU KRISHNA SAINATH (R7) V YADU KRISHNA SAINATH (R6)	HANUMAKON DA
90	WP/1894/2026 IA 1/2026(Direction Petition)	Godugu Shivakumar Vs The State of Telangana	Dr CHALLA SRINIVASA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	RANGA REDDY

91	WP/1920/2026 IA 1/2026(Direction Petition)	Smt. Parveen Sultana Vs The State of Telangana	SHARAD SANGHI	GP FOR PANCHAYAT RAJ RURAL DEV V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY
92	WP/2220/2026 IA 1/2026(Stay Petition)	Langaru Raghupathi Vs The State of Telangana	YEMMIGANUR SOMA SRINATH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) N SREEDHAR REDDY (SC FOR TGSPDCL) (R3)	YADADRI BHUVANAGIRI
93	WP/3563/2026 IA 1/2026(Direction Petition)	Sri Nathi Anjaneyulu Vs The State of Telangana	M A K MUKHEED	GP FOR PANCHAYAT RAJ RURAL DEV V NARASIMHA GOUD(SC FOR HMDA) (R2)	MEDAK
94	WP/4529/2026 IA 1/2026(Direction Petition)	Sri Edigi Srinivas, Vs The State of Telangana	K.V.V. VEDANTHA CHARYA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	VIKARABAD
95	WP/5694/2026 IA 1/2026(Direction Petition)	Bichala Biksham Vs The State of Telangana	R Y L N ACHARYULU	GP FOR SCHOOL EDUCATION	KHAMMAM
96	WP/10145/2026 IA 1/2026(Direction Petition)	Toddy Tappers Cooperative Society, Vs The State of Telangana	K VENUMADHAV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MCPL ADMN URBAN DEV (R7) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3) M RAMGOPAL RAO (R8) GP FOR REVENUE (R5) GP FOR PROHIBITION EXCISE (R6)	JAGTIAL
97	WP/10713/2026 IA 1/2026(Suspension Petition) IA 3/2026(Vacate Stay Petition)	Pochampalli Lingaiah Vs The State of Telangana	M RAM MOHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R2)	PEDDAPALLI
98	WP/11969/2026 IA 1/2026(Direction Petition)	NUKALA SHANKAR Vs The State of Telangana	UDAY KUMAR KUKKADAPU	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4)	JAYASHANKA R BHUPALPALL Y
99	WP/12178/2026 IA 1/2026(Suspension Petition)	Athina Chennaiah Vs The State of Telangana	ROHITHA PRIYANKA BANALA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3)	RANGA REDDY
100	WP/12295/2026 IA 1/2026(Direction Petition)	Shanigarapu Priyanka Vs The State of Telangana	P VIJAY KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) M AMARNATH (R7) M AMARNATH (R6)	RAJANNA SIRCILLA
101	WP/13653/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	Balmoori Raghavi Vs The State of Telangana	M RAM MOHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R2)	PEDDAPALLI
102	WP/19788/2026 IA 1/2026(Direction Petition)	Sri MD Akber Vs The State of Telangana	MALLA REDDY GADIPALLY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4)	SIDDIPET

103	WP/20696/2026 IA 1/2026(Direction Petition)	Gongireddy Srujana, Vs The State of Telangana	V V RAMA KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	YADADRI BHUVANAGIRI
104	WP/21057/2026 IA 1/2026(Direction Petition)	Mr. M. Tilak Vs The State of Telangana	MD ARSHAD AHMED	GP FOR PANCHAYAT RAJ RURAL DEV	JOGULAMBA GADWAL
105	WP/21233/2026 IA 1/2026(Direction Petition)	P. Venkatesh Vs The State of Telangana	M DAMODAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4)	NAGARKURN OOL
106	WP/22218/2026 IA 1/2026(Direction Petition)	Veeramachaneni Narasimha Rao Vs The State of Telangana	PADALA PRAVIN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	RANGA REDDY
107	WP/22772/2026 IA 1/2026(Stay Petition)	Bhavana Reddy Gunamgari Vs The State of Telangana	THAKUR RISHAB DEV SINGH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R8)	YADADRI BHUVANAGIRI
108	WP/23294/2026 IA 1/2026(Direction Petition)	Acchini saidulu Vs The State of Telangana	POLE VISHNU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) A RADHA KRISHNA (R14) GP FOR MEDICAL HEALTH FW (R9) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6) N SREEDHAR REDDY (SC FOR TGSPDCL) (R12) V NARASIMHA GOUD(SC FOR HMDA) (R7) GP FOR HOME (R11) GP FOR AGRICULTURE (R13) GP FOR ANIMAL HUSBANDARY (R3)	NALGONDA
109	WP/24179/2026 IA 1/2026(Stay Petition)	Smt.Royeela Padma Vs The State of Telangana,	ROYYALA THIRUPATHAIAH	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
110	WP/25158/2026 IA 1/2026(Direction Petition)	Nappari Venkatamma Vs The State of Telangana,	GUNISETTI MOHANA SAI BABA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R8) GP FOR FINANCE PLANNING (R2)	VIKARABAD
111	WP/25207/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Smt. Arigela Soundarya Vs The State of Telangana,	K BUCHI BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R6)	WARANGAL
112	WP/25291/2026 IA 1/2026(Direction Petition)	Balaji Gardens Colony Community Welfare Association Vs The State of Telangana	KOWTURU PAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) KOTHAPALLI SAI SRI HARSHA (R8) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	RANGA REDDY
113	WP/25406/2026 IA 1/2026(Direction Petition)	SOMIREDDY VEERA REDDY Vs THE STATE OF TELANGANA	S CHANDRA MOHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV AMARAGANI MALSOOR (R6) AMARAGANI MALSOOR (R7)	SURYAPET

114	WP/25548/2026 IA 1/2026(Direction Petition)	Perumalla Joji, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) GP FOR EDUCATION (R5)	NALGONDA
115	WP/25555/2026 IA 1/2026(Direction Petition)	Naroju Srinivas Vs The State of Telangana	N VISHAL	GP FOR PANCHAYAT RAJ RURAL DEV	SIDDIPET
116	WP/26329/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Smt. Sangalla Lakshamma Vs The State of Telangana,	K RAMACHANDRA	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
117	WP/26645/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Cherukumalli Nageswararao Vs The State of Telangana	CH VENKAT RAMAN	GP FOR PANCHAYAT RAJ RURAL DEV	KHAMMAM
118	WP/26664/2026 IA 1/2026(Direction Petition)	Mohammed Raheem Pasha Vs The State of Telangana	MD FASIUDDIN	GP FOR REVENUE	RANGA REDDY
<u>ADMISSION (GAD)</u>					
119	WP/20876/2024 IA 1/2024(Direction Petition) IA 1/2026(Miscellaneous Petition)	Vemula Naveen Vs The State of Telangana	B H R CHOWDARY	GP FOR GENERAL ADMINISTRATION GP FOR LAND ACQUISITION (R2)	JAGTIAL
120	WP/19/2026 IA 1/2026(Direction Petition)	Allepu Venkata Narasaiah Vs The State of Telangana	B H R CHOWDARY	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R2)	JAGTIAL
121	WP/14982/2026 IA 1/2026(Direction Petition)	Cheekati Srinivas Vs The State of Telangana	CHEKURI JYOTSNA DEVI	GP FOR GENERAL ADMINISTRATION	MAHABUBAB AD
122	WP/20311/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Gaurav Khurana Vs The State of Telangana	S SANTOSH KUMAR	GP FOR GENERAL ADMINISTRATION	HYDERABAD -
<u>ADMISSION (Irrigation and CAD)</u>					
123	WP/16172/2017 IA 1/2017(WPMP 19884/2017)(Direction Petition) IA 1/2021(Additional Affidavit)	SRI. V. SHEKAR AND 6 ORS. Vs PRL. SECY., IRRIGATION DEPT. AND 3 ORS.	POTTIGARI SRIDHAR REDDY	GP FOR IRRI AND COMM AREA DEV V NARASIMHA GOUD (R22) V NARASIMHA GOUD(SC FOR HMDA) (R21) M DHANANJAY REDDY (SC FOR GHMC) (R3)	RANGA REDDY
124	WP/8007/2023 IA 1/2023(Direction Petition)	Sri.Avula Srinivas Babu Vs State of Telangana,and 4 others	HAMSINI DURVASULA	GP FOR IRRI AND COMM AREA DEV GP FOR FINANCE PLANNING (R5)	NALGONDA
125	WP/7180/2024 IA 1/2024(Direction Petition) IA 2/2024(Extension Petition) IA 3/2024(Vacate Stay Petition)	N. Geetha Rani, Vs The State of Telangana	VIJAY B PAROPAKARI	GP FOR IRRI AND COMM AREA DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) GP FOR REVENUE (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS)	MEDCHAL- MALKAJGIRI
126	WP/3272/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	PANGA NAGARAJU Vs THE STATE OF TELANGANA	S CHANDRA MOHAN REDDY	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R2)	SURYAPET

127	WP/15791/2026 IA 1/2026(Direction Petition)	Ms MAWaheed Engineers and Contractors Vs The State of Telangana	M PHANI KUMAR	GP FOR IRRRI AND COMM AREA DEV	JAYASHANKA R BHUPALPALL Y
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ADMISSION (SERVICE MATTERS)

128	WP/1017/2018 IA 1/2018(Suspension Petition)	V SRIDHAR Vs The State Of Telangana	K UDAYA SRI	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (R2) KOYA PRABHAKAR REDDY (SC FOR NIMS) (R3)	HYDERABAD
129	WP/1481/2019 IA 1/2019(Direction Petition)	Rafi MD Vs State of Telangana	S SURENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES II (R3)	MEDAK
130	WP/9407/2019 IA 1/2019(Direction Petition)	IG. Sammaiah Vs Telangana State Road Transport Corporation	P GOVINDA RAJULU	N CHANDRA SEKHAR	KARIMNAGAR
131	WP/16737/2019 IA 1/2019(Direction Petition)	SHAIK MOHD. SAJID ATHAR Vs The Assistant General Manager and Controlling Authority and 3 Others	C SAI REDDY	PEARL LAW ASSOCIATES	HYDERABAD
132	WP/28070/2019 IA 1/2019(Suspension Petition)	Pottolla Prem Kumar Vs The State level Police Recruitment Board and 2 others	G UMA RANI	C RAJA SEKHAR REDDY (SC FOR TSLPRB 2)	RANGA REDDY
133	WP/1312/2020 IA 1/2020(Direction Petition)	Sanjanoju Santoshi Vs State of Telangana	T NITIN	M V RAMA RAO (R2)	RANGA REDDY
134	WP/1882/2020 IA 1/2020(Suspension Petition)	B.Pramod Kumar Vs State of Telangana and 5 others	M SRIKANTH	GP FOR SERVICES I	HYDERABAD
135	WP/2041/2020 IA 1/2020(Direction Petition)	Sayed Jahedha, And 3 Others Vs The State of Telangana, And 4 Others	THIMMARAJU RAMCHANDRA RAO	A CHANDRA SHAKER (SC FOR NPDCL) (R2) A CHANDRA SHAKER (SC FOR NPDCL) (R3)	KARIMNAGAR
136	WP/6448/2020 IA 1/2020(Direction Petition)	Chilpuri Sammaiah Vs The Regional Provident Fund Commissioner	RAJESHWAR RAO GARIGE	T BALAJI(SC FOR EPFO) G VENKATESHVARLU(SC FOR EPFO) (R2) G VENKATESHVARLU(SC FOR EPFO) (R3)	WARANGAL
137	WP/11120/2020 IA 1/2020(Stay Petition)	P. Sambasiva Rao Vs M/s ING Vysya Bank Ltd	P B VIJAY KUMAR	C NIRANJAN RAO (R5) C NIRANJAN RAO (R4)	HYDERABAD
138	WP/14968/2020 IA 1/2020(Stay Petition) IA 1/2021(Vacate Stay Petition)	D. Rajeshwar Vs Telangana State Commission for Scheduled Castes and Scheduled Tribes	P GIRI KRISHNA	GP FOR SOCIAL WELFARE GP FOR ENDOWMENTS	KARIMNAGAR
139	WP/17001/2020 IA 1/2020(Direction Petition)	Dr N Venkateshwarlu Vs State of Telangana	NAMBI KRISHNA	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (R2)	ADILABAD
140	WP/18136/2020 IA 1/2020(Direction Petition)	P.Gopal Vs The State of Telangana	CH GANESH	GP FOR MEDICAL HEALTH FW GP FOR HIGHER EDUCATION (R2) GP FOR SERVICES I (R3) GP FOR FINANCE PLANNING (R5)	MAHABUBNA GAR

141	WP/18389/2020 IA 1/2020(Stay Petition)	Bollam Ashok Vardhan Reddy Vs The State of Telangana and another	S LAKSHMI KANTH	GP FOR HOME	HYDERABAD
142	WP/24682/2020	AVM Reddy Vs The General Manager, And Another	K JAGADISHWAR REDDY	GP FOR LABOUR (R2) GIRJESH PATIDAR (R3)	HYDERABAD
143	WP/1606/2025 IA 1/2025(Direction Petition) WP/29119/2018	A.T.Shantha Kumar Singh Vs The State of Telengana	N HARI PRASAD	GP FOR SCHOOL EDUCATION	KARIMNAGAR
144	WP/29119/2018 IA 1/2019(Vacate Stay Petition) IA 1/2021(Amendment Petition)	T.SHANTHA KUMAR SINGH Vs THE DISTRICT EDUCATIONAL OFFICER	GUDI MADHUSUDHAN REDDY	ADDL ADVOCATE GENERAL GP FOR SERVICES I	KARIMNAGAR

INTERLOCUTORY(PANCHAYAT RAJ)

145	WP/21160/2018 IA 1/2018(Direction Petition)	A ILAIAH Vs STATE OF TELANGANA	GUDI MADHUSUDHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY (R6)	KARIMNAGAR
146	WP/28648/2019 IA 1/2019(Direction Petition)	Cherukuri Bangar Raju Vs The State of Telangana and 4 others	RAJAGOPALLAVAN TAYI	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R4) V NARASIMHA GOUD(SC FOR HMDA) (R5)	RANGA REDDY
147	WP/851/2021 IA 1/2021(Direction Petition)	Shri. Dhandariya Gangadhar singh Vs The State of Telangana	T SHARATH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R6)	RANGA REDDY
148	WP/4233/2021 IA 1/2021(Suspension Petition)	Sapavath Srinu Vs The State of Telangana,	T RAJINIKANTH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	NALGONDA
149	WP/7306/2024 IA 1/2024(Stay Petition)	Thadigiri Grace Bhai, Vs The State of Telangana,	KODARI MALLIKARJUN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	HANUMAKON DA

INTERLOCUTORY(IRRIIGATION & CAD)

150	WP/4192/2017 IA 1/2017(WPMP 5026/2017)(Direction Petition)	M/s Patel Engineering Ltd., Vs The State of Telangana	P SRI RAM	GP FOR IRRI AND COMM AREA DEV GP FOR FINANCE PLANNING (R1)	MAHABUBNA GAR
151	WP/4200/2017 IA 1/2017(WPMP 5034/2017)(Direction Petition)	M/s Patel Engineering Ltd., Having its office at Plot No.76, Vs The State of Telangana	P SRI RAM	GP FOR IRRI AND COMM AREA DEV GP FOR FINANCE PLANNING (R21)	MAHABUBNA GAR
152	WP/4218/2017 IA 1/2017(WPMP 5075/2017)(Direction Petition)	M/s Patel Engineering Ltd., Vs The State of Telangana, rep. by Principal Secretary to	P SRI RAM	GP FOR IRRI AND COMM AREA DEV GP FOR FINANCE PLANNING (R49)	MAHABUBNA GAR

INTERLOCUTORY (SERVICE MATTERS)

153	WP/28533/2007 IA 1/2026(Dispense with Petition) IA 2/2026(Review Petition)	C.S.NARAYANA, HYD. Vs PRESIDING OFFICER, LABOUR COURT-I, HYD. AND 2 OTHERS	K UDAYA SRI	GP FOR LABOUR R ANURAG (SC FOR TSRTC) (R9)	HYDERABAD
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154	WP/2014/2018 IA 1/2018(Direction Petition)	P. THIRUMALA Vs The District Educational Officer,	M RAMGOPAL RAO	GP FOR SERVICES I	WARANGAL
155	WP/14750/2018 IA 1/2018(Direction Petition)	P. Anil Kumar, Vs The State of Telangana	P V KRISHNAIAH	GP FOR FORESTS GP FOR SERVICES I (R2)	HYDERABAD court slip
156	WP/19235/2018 IA 1/2018(Suspension Petition) IA 2/2018(Fix an Early Date) IA 1/2019(Amendment Petition)	The Telangana Vocational Students and Un-Employees Welfare Association Vs The TS GENCO,	PEETA RAMAN	SRINIVASA SRIKANTH (SC FOR TG GENCO) GP FOR HIGHER EDUCATION (R4) M VENUGOPAL RAO (R6) GP FOR ENERGY (R3)	WARANGAL R1 R2 R5 R7 UNSERVED ,::
157	WP/20101/2018 IA 2/2018(Vacate Stay Petition)	Md Yahya Shareef, Vs Prl.Secy., Home dept., State of T.S.,	G V L MURHTY	GP FOR HOME	HYDERABAD
158	WP/22705/2018 IA 1/2018(Direction Petition)	K. Sampath, Vs Hyderabad Metro Water Supply and Sewerage Board,	M/S BHARADWAJ ASSOCIATES	A VEERESH KUMAR (SC FOR HMWS AND SB)	HYDERABAD
159	WP/35716/2018 IA 1/2018(Direction Petition)	G.Kamalakar Vs The State of Telangana	P SRIDHAR RAO	GP FOR FORESTS GP FOR SERVICES I (R2)	WARANGAL
160	WP/45243/2018 IA 1/2019(Vacate Stay Petition)	MULKANOOR CCOOP RURAL BANK LTD Vs Industrial Tribunal-Cum-Labour Court-cum-VI Addl.	G RAVI MOHAN	GP FOR LABOUR A K JAYAPRAKASH RAO A K JAYAPRAKASH RAO (R2)	KARIMNAGAR
161	WP/1347/2019 IA 1/2019(Suspension Petition)	D.Vijaya Shanthi Vs The State of Telangana	G V L MURHTY	GP FOR MEDICAL HEALTH FW KOYA PRABHAKAR REDDY (SC FOR NIMS) (R2)	HYDERABAD
162	WP/4485/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Direction Petition)	G. Balram Vs TSRTC	V SIDDHARTHA GOUD	R ANURAG (SC FOR TSRTC)	HYDERABAD
163	WP/18671/2019 IA 1/2019(Direction Petition) IA 1/2020(Direction Petition) IA 1/2021(Vacate Stay Petition)	Syed Naveed Ahmed Vs Government of India and another	P VENKATESWAR RAO	M RAMA KRISHNA (Sr SC FOR CENTRAL GOVT) P B VIJAY KUMAR (R2) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT)	HYDERABAD
164	WP/27739/2019 IA 1/2019(Direction Petition)	Syed Mohammed Minhajuddin Jeelani Vs The State of Telangana	MIR MASOOD KHAN	GP FOR HIGHER EDUCATION GP FOR SERVICES I (R2) MOHD AFFAN AZAM ALI (R3)	HYDERABAD
165	WP/4114/2020 IA 1/2020(Direction Petition)	P.V. Narasimha Rao Vs The Union of India and 3 others		G VENKATESHVARLU CENTRAL GOVT COUNSEL V UMA DEVI (R2)	HYDERABAD

FINAL HEARING(P.RAJ-RURAL DEV.)

166	WP/17289/2013	JADAV GOPAL RAO, ADILABAD DIST. Vs PRL. SECY., P.R. DEPT. AND 6 ORS.	B CHANDRASEN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV K PRADEEP REDDY (R4)	ADILABAD HCJ NOTE
167	WP/10298/2016 IA 1/2016(WVMP 1910/2016)(Vacate Stay Petition)	Yerupula Vijayasree, Vs The State of Telangana, Rep. by its Principal Secretary,	S MADAN MOHAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R10) G NARENDER REDDY(SC FORTG ZPP MPP GPPS)	KHAMMAM

FINAL HEARING (SERVICE MATTERS)

168	WP/41188/2018 IA 1/2018(Direction Petition)	Tameem Ansari Vs Telangana State Road Transport Corporation,	V NARASIMHA GOUD	R ANURAG (SC FOR TSRTC)	MAHABUBNA GAR
169	WP/44451/2018 IA 1/2018(Direction Petition)	A NARAYANA RAO Vs GOVERNMENT OF TELANGANA	KOTHACHERUVU RAMESH BABU	GP FOR EDUCATION P. GOVIND REDDY(SPECIAL COUNSEL FOR A.P) (R2) PRATAP NARAYAN SANGHI (R7)	HYDERABAD R3 R4 R5 R6 UNSERVED

FOR EXTENSION OF INTERIM ORDERS

170	TRCMP/431/2024 IA 1/2024(Stay Petition)	Smt Panasa Kavitha Vs Bingi Sateesh Kumar	RAMAKOTIAH KANDALA	V V RAMANA	HYDERABAD SOLE RESPONDEN T APP BY V V RAMANA BETTER AFFIDAVIT FILED VIDE USR 102206/26 MEMO FILED VIDE USR NO.77577/25 COUNTER FILED VIDE USR -29501/26
171	TRCMP/386/2025 IA 1/2025(Stay Petition)	Smt. Veerapaneni Sravya Vs Mr. Nalamothu Vikram	P V VENKATA RAVI SANKAR	SUDARSHAN MALUGARI	RANGA REDDY SR APP BY SUDARSHAN MALUGARI COUNTER AFFIDAVIT FILED VIDE USR NO.67035 OF 2026, DATED 15.06.2026 MEMO PROOF OF SERVICE FILED UNSERVED VIDE USR NO.78/2026
172	TRCMP/26/2026 IA 1/2026(Stay Petition)	Siri.Mahitha Vs Mr.Samson Vincent Pidugu	SRAVANTHI REDDY JINNA	C RAKEE SRIDHARAN	HYDERABAD SR APP BY C.RAKEE SRIDHARAN PROOF OF SERVICE NOT FILED COUNTER AFFIDAVIT FILED VIDE USR NO.66330 OF 2026, DATED 15.06.2026
173	TRCMP/70/2026 IA 1/2026(Stay Petition)	Kairoju Divya Vs Cherala Shiva Prasad	KADARU PRABHAKAR RAO	CHADA SRIHARSHTHA	RANGA REDDY SR APP BY CHADA SRIHARSHITH A PROOF OF SERVICE FILED VIDE USR NO.30673/26,A LONG WITH POSTAL RECEIPT & POSTAL TRACK.

174	TRCMP/117/2026 IA 1/2026(Stay Petition)	Sripathi Narender Reddy Vs Sripathi Keerthana	SANDEEP KUMAR BODLA	P DEVENDER	WARANGAL SR APP BY P DEVENDER PROOF OF SERVICE NOT FILED
175	TRCMP/224/2026 IA 1/2026(Stay Petition)	Jangili @ Endurthi Nikhitha Vs Jangili Prashanth	S A V RATNAM	V YADU KRISHNA SAINATH	HANUMAKON DA SR APP V YADU KRISHNA SAINATH MEMO PROOF OF SERVICE NOT FILED. MEMO PROOF OF SERVICE FILED.UNSER VED (OUT OF STATION) VIDE USR NO.84693/26
176	TRCMP/225/2026 IA 1/2026(Stay Petition)	ANDEKAR SAGARIKA @ NYAMATABAD SAGARIKA Vs Andekar Nagarjuna	SREENIVASA RAO VELIVELA		NALGONDA SR NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO. 101570/26 ALONG WITH POSTAL RECEIPT AND POSTAL TRACK. MEMO PROOF OF SERVICE FILED.VIDE USR NO.87122/26,A LONG WITH POSTAL RECEIPT & POSTAL TRACK.
177	WP/7209/2024 IA 1/2024(Direction Petition)	Y. Anthi Reddy (Died as per LR P2) Vs The State of Telangana	RAGOLLA HARISH	GP FOR IRRRI AND COMM AREA DEV	HYDERABAD
178	WP/9715/2025 IA 1/2025(Direction Petition) WP/7170/2025 WP/7178/2025	Chawa Brahmananda Reddy Vs The State of Telangana	RAPOLU BHASKAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) HARI KISHAN KUDIKALA (R9) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R8)	NALGONDA
179	WP/7170/2025 IA 1/2025(Suspension Petition)	PADIGAPATI RAMPALREDDY, Vs THE STATE OF TELANGANA,	HARI KISHAN KUDIKALA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) RAPOLU BHASKAR (R8) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	NALGONDA
180	WP/7178/2025 IA 1/2025(Suspension Petition)	PADIGAPATI RAMPALREDDY, Vs THE STATE OF TELANGANA,	HARI KISHAN KUDIKALA	GP FOR PANCHAYAT RAJ RURAL DEV RAPOLU BHASKAR (R8) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	NALGONDA

181	WP/12078/2025 IA 1/2025(Direction Petition)	Putti Sitharamaiah Vs The State of Telangana	KRISHNA KISHORE KOVVURI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5) T VASANTHA RAO (R6) T VASANTHA RAO (R7)	BHADRADRI KOTHAGUDE M
182	WP/34261/2025 IA 1/2025(Direction Petition)	Karingula Anasuya Vs The State of Telangana	M YESHWANTH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	JANGAON
183	WP/9585/2026 IA 1/2026(Direction Petition)	Chitikela Sayanna Vs The State of Telangana	K SHYAM SUNDER RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6) GAJANAND CHAKRAVARTHI (R7)	RANGA REDDY
184	WP/20417/2026 IA 1/2026(Direction Petition)	B. Satyanarayana Vs The State of Telangana	NITEESH A	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6)	NIZAMABAD

SPECIALLY IDENTIFIED CASES (AT 3.45 PM)

185	CC/1184/2015 CC/1185/2015 CC/2180/2015 WP/27605/2013 WP/28061/2013 WP/37007/2014 WP/38020/2015	R.Rajeshwar Goud, Vs J.Raymed Peter, IAS,	G SHIVA KUMAR GOUD	GP FOR MCPL ADMN URBAN DEV THE ADVOCATE GENERAL (R47) ADDL ADVOCATE GENERAL (R45) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R46)	RANGA REDDY
186	WP/27605/2013 IA 1/2015(WVMP 4126/2015)(Vacate Stay Petition) IA 2/2015(WPMP 27287/2015)(Implea d Petition) IA 3/2015(WPMP 27650/2015)(Implea d Petition) IA 5/2015(WVMP 112957/2015)(Vacat e Stay Petition) IA 6/2015(WVMP 116784/2015)(Vacat e Stay Petition) IA 1/2016(WPMP 14137/2016)(Implea d Petition)	R.JAJESHWAR GOUD S/O LATE HARISHANKAR Vs THE STATE GOVERNMENT OF ANDHRA PRADESH	G SHIVA KUMAR GOUD	GP FOR PANCHAYAT RAJ RURAL DEV P RAGHAVENDRA REDDY (R32) THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R35) P RAGHAVENDRA REDDY GP FOR MUNICIPAL ADMN URBAN DEV (R31) N SREEDHAR REDDY N SREEDHAR REDDY (R33) THE ADVOCATE GENERAL (R34)	RANGA REDDY
187	WP/28061/2013 IA 1/2015(WVMP 4125/2015)(Vacate Stay Petition) IA 2/2015(WPMP 28297/2015)(Implea d Petition) IA 4/2015(WVMP 112952/2015)(Vacat e Stay Petition) IA 1/2016(WPMP 8907/2016)(Implead Petition)	R.MALLESH GOUD Vs THE STATE GOVERNMENT OF ANDHRA PRADESH	G SHIVA KUMAR GOUD	GP FOR PANCHAYAT RAJ RURAL DEV N SREEDHAR REDDY (R39) THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R41) THE ADVOCATE GENERAL (R38) GP FOR MUNICIPAL ADMN URBAN DEV (R40) N SREEDHAR REDDY	RANGA REDDY

188	WP/37007/2014 IA 1/2015(WVMP 4840/2015)(Vacate Stay Petition) IA 2/2015(WPMP 26911/2015)(Implea d Petition) IA 3/2015(WPMP 26914/2015)(Implea d Petition) IA 4/2015(WVMP 112954/2015)(Vacat e Stay Petition) IA 5/2015(WVMP 115858/2015)(Vacat e Stay Petition)	MD. RAFI Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY,	K V RAJASREE	GP FOR PANCHAYAT RAJ RURAL DEV ADDL ADVOCATE GENERAL (R21) P RAGHAVENDRA REDDY ADDL ADVOCATE GENERAL GP FOR MCPL ADMN URBAN DEV (R18) N SREEDHAR REDDY (R20) N SREEDHAR REDDY THE ADVOCATE GENERAL (R17) P RAGHAVENDRA REDDY (R19)	RANGA REDDY
189	CC/1185/2015 IA 1/2015(APPL 924/2015)(Permissio n Petition)	R.MALLESH GOUD Vs J.RAYRNE PETER, IAS,	G SHIVA KUMAR GOUD	GP FOR MCPL ADMN URBAN DEV ADDL ADVOCATE GENERAL (R13) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R12) THE ADVOCATE GENERAL (R14)	RANGA REDDY
190	CC/2180/2015	MD. RAFI Vs SRI S.P.SINGH, I.A.S.	K V RAJASREE	THE ADVOCATE GENERAL GP FOR MCPL ADMN URBAN DEV (R31)	RANGA REDDY
191	WP/38020/2015 IA 1/2015(WPMP 48908/2015)(Directio n Petition)	MD.SAZID Vs THE STATE OF TELANGANA,	KASA JAGANMOHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MCPL ADMN URBAN DEV (R36)	RANGA REDDY
192	CC/619/2018	Sri. Bussa Raju, Vs Kata Amrapali		R PADMA REKHA (SPL C MGNREGS) (R2)	WARANGAL RR 1 and 2 notice served.
193	CC/1435/2018 IA 1/2018(Miscellaneous Petition) IA 1/2021(Dispense with Petition) IA 3/2021(Direction Petition) IA 1/2025(DELETION PETITION)	Md.Khasim Vs Sandeep Kumar Sultania, IAS,	CH GANESH	GP FOR SERVICES I GP FOR SERVICES II (R2)	WARANGAL RR 1 TO 3 NOTICE SENT BY SPL.MESSENGER.
194	CC/2232/2018	J. Lakshminarayana, Vs Kata Amrapalli, I.A.S.,	A RAJENDRA BABU		WARANGAL SR NOTICE SERVED.
195	CC/2417/2018	C. Usha Rani Vs Mr. Ramesh Reddy	BARKHA BHALLA		HYDERABAD SR NOTICE SERVED.
196	CC/2935/2018	KAITHA KOMURAMMA Vs Sri Prasanth J.Patil IAS	B H R CHOWDARY	GP FOR GENERAL ADMINISTRATION	WARANGAL notice sent through the dist judge warangal dist at warangal served. and SR notice sent by rpad not yet ret'd served.
197	CC/3189/2018	Anreddy Bakkamma Vs Sri Prasanth J.Patil IAS	B H R CHOWDARY	GP FOR GENERAL ADMINISTRATION	WARANGAL

198	CC/3196/2018	Smt B. Komaramma, Vs Sri V. Anil Kumar, I.A.S.,	RAVI KONDAVEETI	GP FOR ENDOWMENTS JAGAN MOHAN REDDY KOTHA (R2)	NALGONDA RR 1 TO 2 NOTICE SERVED. + WP 40195/2018 ORDER:DT.26/ 03/82021 R 2 NOTICE SENT BY SPEED POST.
199	CC/3278/2018	P. Suresh Kumar Vs Sri T. Vijaya Kumar, I.A.S.	M RAMGOPAL RAO		MAHABUBNA GAR
200	CC/3349/2018	R. Satheesh Vs Sri A. Ashok, IAS	J SUDHEER	D L PANDU(SC FOR TSBIE)	MEDAK SR NOTICE SERVED.
201	CC/3421/2018	Dr. E.Venkateswar Rao Vs Dr. K. Purushotham,	S RAJ KUMAR	ADHI VENKATESHWARA RAO(SC FOR KU) GP FOR HIGHER EDUCATION (R2)	WARANGAL
202	CC/3433/2018	T. Lavanya Vs Dr. K. Purushotham,	S RAJ KUMAR	ADHI VENKATESHWARA RAO(SC FOR KU)	WARANGAL RR1&2 Notice served
203	CC/300/2019	P Vijaya laxmi Vs Sri A Ramesh	K RAM MURTHY	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) SREESAILAM DARA (R2)	KARIMNAGAR RR 1 & 2 NOTICE SERVED.
204	CC/1685/2019	D.Simhadri Vs Sri M. Jagadeeshwar, IAS	CH GANESH	GP FOR WOMEN DEV CHILD WELFARE	NALGONDA RR 1 & 2 NOTICE SERVD.
205	CC/909/2022	Md.Merajmasood Khan Vs Smt. VakatiKaruna, IAS and 4 others	P V RAMANA	Gorla Bhaskar(Sc for Samagra Siksha Telangana) KALYANI P K (R4) KALYANI P K (R2)	HANUMAKON DA RR 1 to 5 notice served.
206	CC/911/2022	Md. Rahamat Khan Vs Sri VakatiKaruna, IAS and 4 others	P V RAMANA	Gorla Bhaskar(Sc for Samagra Siksha Telangana) KALYANI P K (R4) KALYANI P K (R2)	KHAMMAM RR 1 to 5 notice served.